

LOK SABHA SECRETARIAT Press and Public Relations Wing

## **Eighth Session of Sixteenth Lok Sabha: An Overview\***

**1.** Period of the Session (Eighth Session)

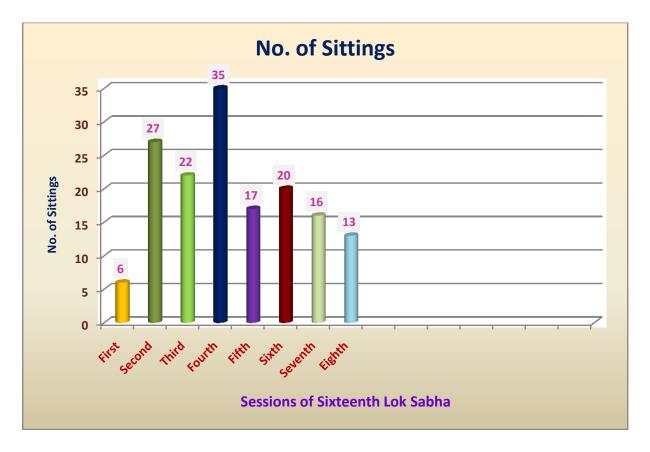
25 April - 11 May 2016

Adjourned sine die on:

11 May 2016

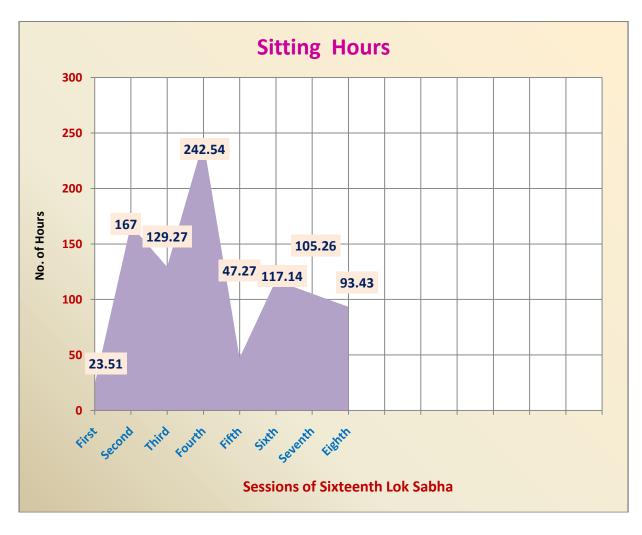
**13 sittings** 

2. Number of Sittings held (Eighth Session)



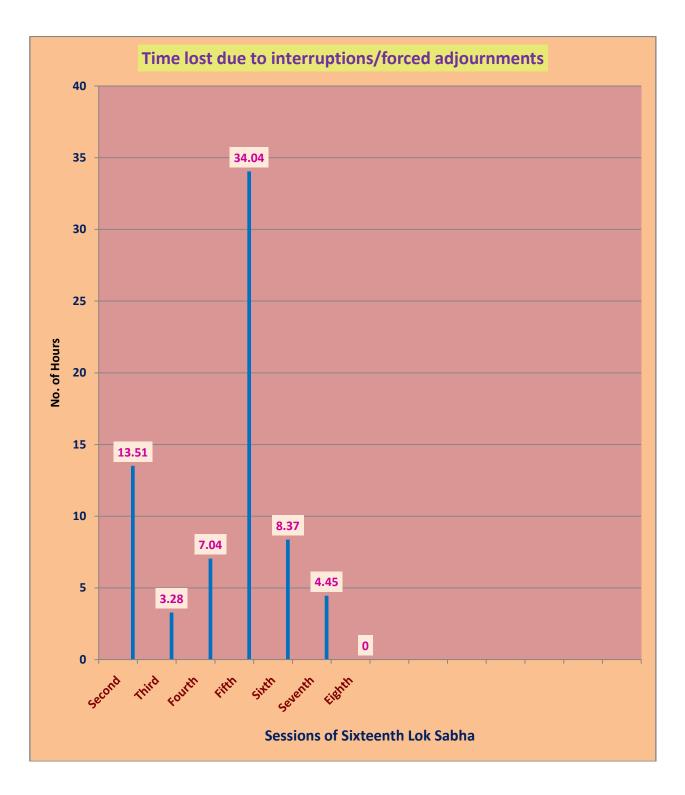
\*Provisional

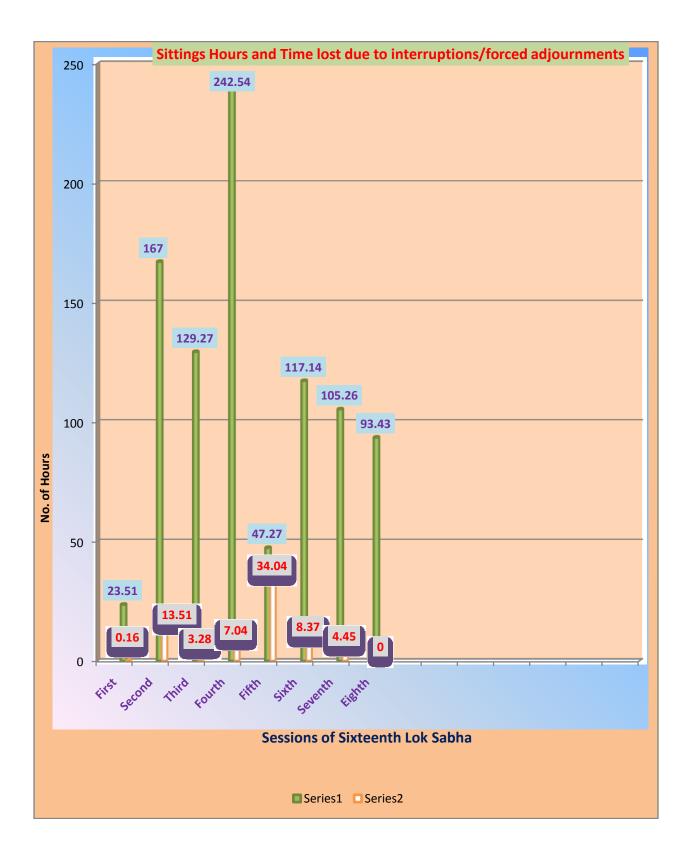
## 3. Total Number of Sitting Hours (Eighth Session)



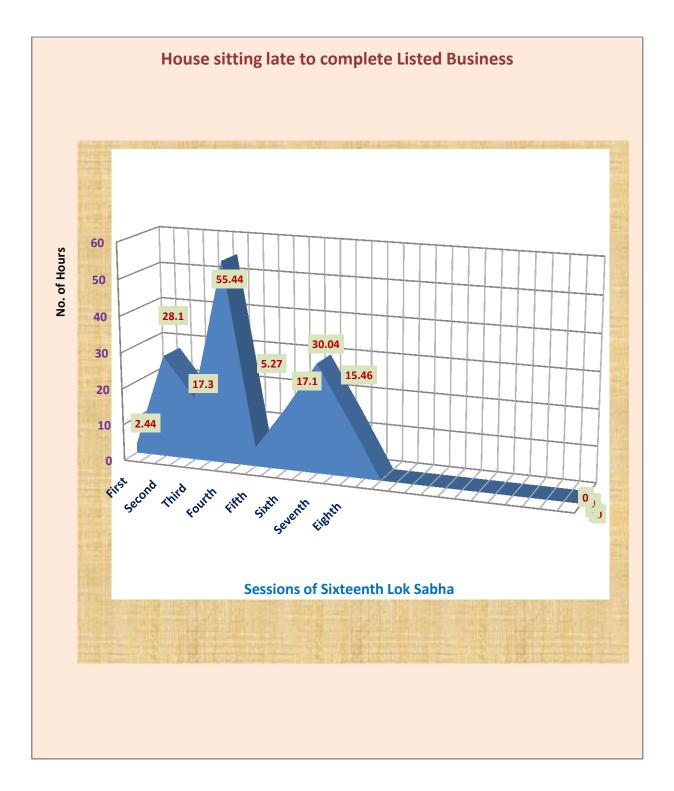
4. Time lost due to interruptions/ forced adjournments (Eighth Session) 00 hours and 00 minutes

Sessions of	Time lost due to interruptions/forced
Sixteenth Lok Sabha	adjournments
First	16 minutes
Second	13 hours and 51 minutes
Third	03 hours and 28 minutes
Fourth	07 hours and 04 minutes
Fifth	34 hours and 04 minutes
Sixth	08 hours and 37 minutes
Seventh	04 hours and 45 minutes
Eighth	Nil



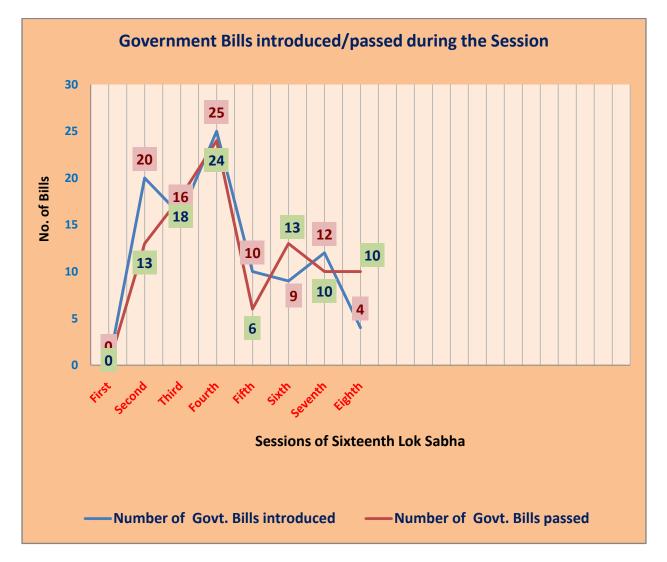


#### 5. House sitting late to complete Listed Business (Eighth Session)



#### 6. Legislative Business -- Government Bills

Sessions of Sixteenth Lok Sabha	Number of Government Bills introduced	Number of Government Bills passed
First	0	0
Second	20	13
Third	16	18
Fourth	25	24
Fifth	10	06
Sixth	09	13
Seventh	12	10
Eighth	04	10



# List of Government Bills introduced during the Eighth Session

SI. No.	Title of the Bill	Date of Introduction
1.	The Appropriation (Railways) No.2 Bill, 2016	26 April 2016
2.	The Appropriation (No. 2) Bill, 2016	03 May 2016
3.	The Uttarakhand Appropriation (Vote on Account) Bill, 2016	09 May 2016
4.	The Enforcement of Security Interest and Recovery of Debt Laws and Miscellaneous Provisions (Amendment) Bill, 2016	11 May 2016

# List of Government Bills passed during the Eighth Session

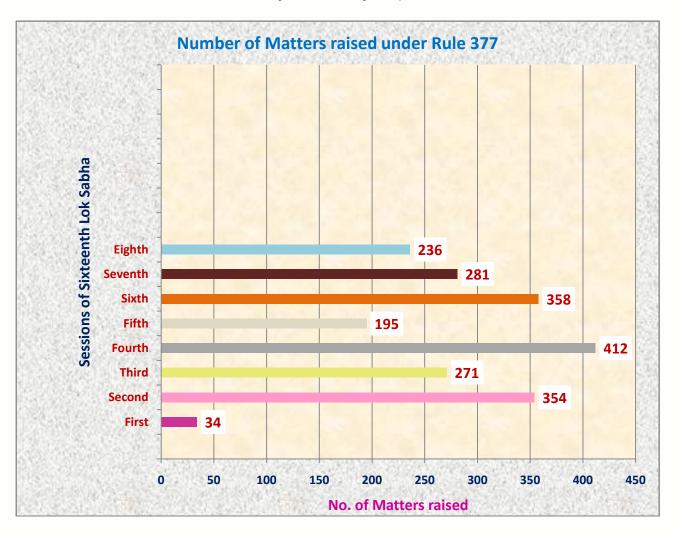
SI. No.	Title of the Bill	Date of Passing
1.	The Sikh Gurdwaras (Amendment) Bill, 2016, as passed by Rajya Sabha	25 April 2016
2.	The Regional Centre for Biotechnology Bill, 2016	25 April 2016
3.	The Appropriation (Railways) No.2 Bill, 2016	26 April 2016
4.	The Appropriation (No. 2) Bill, 2016	03 May 2016
5.	The Compensatory Afforestation Fund Bill, 2016	03 May 2016
6.	The Finance Bill, 2016	05 May 2016
7.	The Insolvency and Bankruptcy Code, 2016, as reported by Joint Committee	05 May 2016
8.	The Anti-Hijacking Bill, 2016, as passed by Rajya Sabha	09 May 2016
9.	The Uttarakhand Appropriation (Vote on Account) Bill, 2016	09 May 2016
10.	The Dr. Rajendra Prasad Central Agricultural University Bill, 2016, as passed by Rajya Sabha	11 May 2016

#### 7. Legislative Business -- Private Members' Bills (Eighth Session)

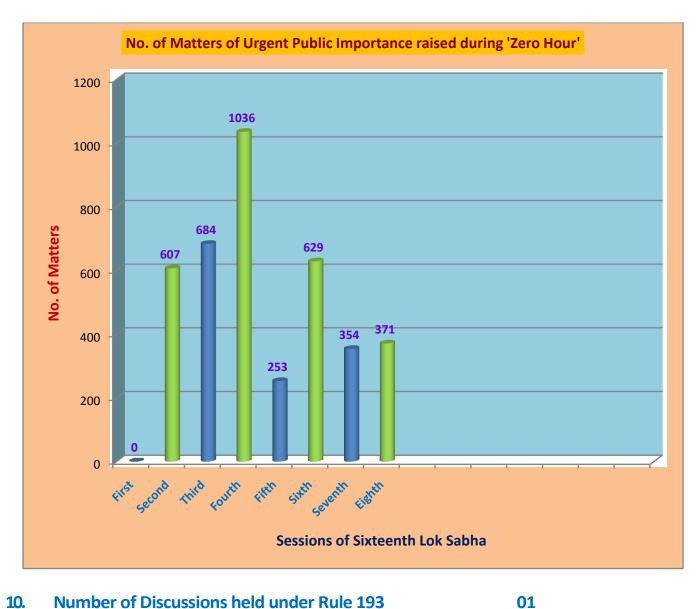
(i)	Introduced	33
(ii)	Passed	00

## 8. No. of matters raised under Rule 377 236 (Eighth Session)

{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary-General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}



### 9. No. of matters of Urgent Public Importance Raised during "Zero Hour" (Eighth Session)

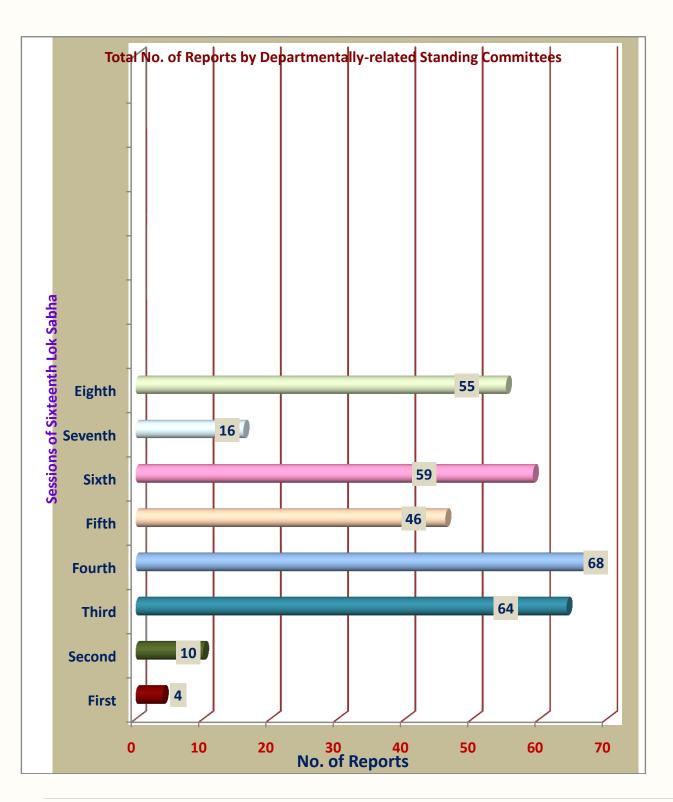


11. Statements by Ministers23

10 | Page

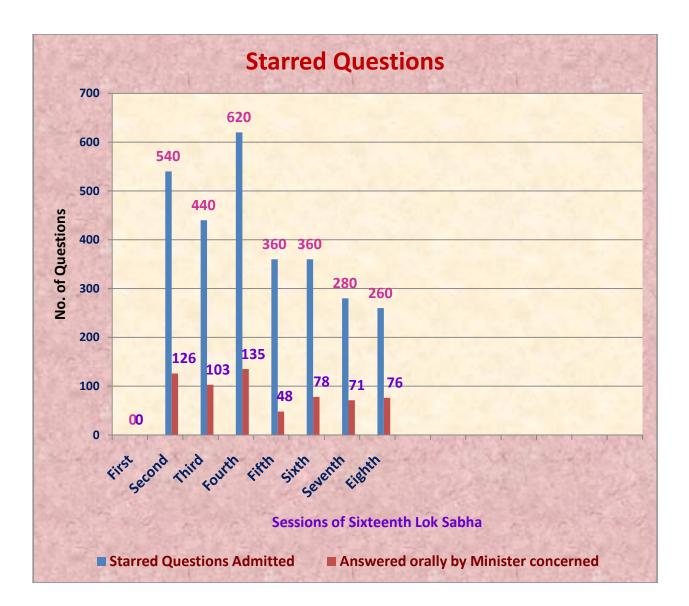
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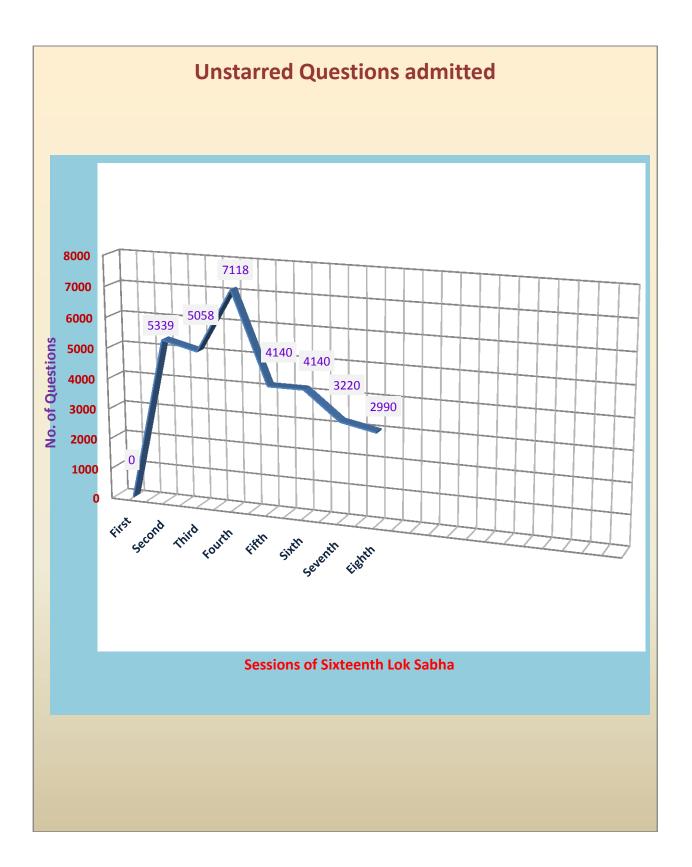
# 12. No. of Reports of Parliamentary Committees (DRSCs) presented during<br/>16<sup>th</sup> Lok Sabha<br/>(Eighth Session)55 Reports



#### **13.** Total number of Questions admitted (Eighth Session)

SI. No.	Type of Questions	Number of Questions
1.	Starred	260
2.	Starred Questions answered orally	76
3.	Unstarred	2990
4.	Half-an-Hour Discussions	Nil





14. No. of Visitors to the Visitors' Gallery during Eighth Session of 16<sup>th</sup> Lok Sabha

No. of Visitors' Passes issued	10,010
Maximum number of Visitors' Passes issued for any single day and the date for which issued	1346 passes issued for 11 May 2016

